

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Civil Misc. Review Application No.46 of 2001

in

Original Application No.692/95 & 691/95

15 & 691/95

Tuesday, this the 3rd of the day of November, 2002

Hon'ble Mr. Justice R.R.K.Trivedi, V.C.
Hon'ble Maj. Gen. K.K.Srivastava, A.M.

Sunil Chandra & Another

.... Applicants

(By Advocate : Shri K.C.Sinha)

Versus

Union of India & ors.

.... Respondents.

(By Advocate : Km.S.Srivastava)

ORDER (ORAL)

Hon'ble Mr. Justice R.R.K.Trivedi, V.C. :

By this application, the applicants have prayed for review of the order dated 17.4.2001 by ^{an} bunch of the O.A. was dismissed.

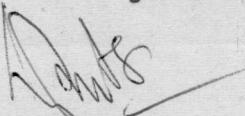
2. We have heard the counsel for the applicant at length. ~~The applicant did not file the qualification.~~ There is no apparent/ on the face of the record. The request of the applicants to make provision for their career progression excluding the others cannot be granted by this Tribunal, if others are also entitled to compete with the applicants in accordance with rules. For such relief, they may approach the Government and convince the competent authority to make provision considering their



....2/-

higher qualification and manner of recruitment.

Subject to the aforesaid observations, this review application is rejected.


Member (A)


Vice Chairman

RKM/